(II)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Homoeopathy Central Council (Amendment) Bill, 2018, as passed by Lok Sabha at its sitting held on the 30th July, 2018."

(III)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Criminal Law (Amendment) Bill, 2018, as passed by Lok Sabha at its sitting held on the 30th July, 2018."

Sir, I lay a copy each of the Homoeopathy Central Council (Amendment) Bill, 2018 and the Criminal Law (Amendment) Bill, 2018 on the Table.

MR. CHAIRMAN: Shri Prem Chand Gupta. Shri Vijay Pal Singh Tomar. The Members, who have agreed to lay the papers on the Table, are supposed to be in the House. श्री विजय पाल सिंह तोमर, आपको कैमिकल्स एण्ड फर्टिलाइजसर्व संबंधित स्टैंडिंग कमेटी की रिपोर्ट सभा पटल पर रखनी है। आप तैयार हैं? नहीं तो कल इसे लेंगे।

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश)ः महोदय, मैं विभाग संबंधित रसायन और उर्वरक संबंधी संसदीय स्थायी समिति (2017-18) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:--

- (i) Forty-ninth Report on the subject 'Assam Gas Cracker Project' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals);
- (ii) Fiftieth Report on Action Taken by the Government on the recommendations contained in the Forty-first Report (Sixteenth Lok Sabha) on the subject 'Freight Subsidy Policy' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers);
- (iii) Fifty-first Report on Action Taken by the Government on the recommendations contained in the Forty-fifth Report (Sixteenth Lok Sabha) on 'Demands for Grants 2018-19' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals); and

(iv) Fifty-second Report on Action Taken by the Government on the recommendations contained in the Forty-fourth Report (Sixteenth Lok Sabha) on 'Demands for Grants 2018-19' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

श्री सभापतिः तोमर जी, आपको समय पर आना चाहिए और समय पर इसे सभापटल पर रखना चाहिए।

## STATEMENT BY MINISTERS

## Status of implementation of recommendations contained in the Ninety-third and Ninety-sixth Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I make a Statement regarding Status of implementation of recommendations contained in the Ninety-third and Ninety-sixth Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2016-17) (Demand No. 42), pertaining to the Department of Health and Family Welfare and the Ninety-fourth and Ninety-seventh Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2016-17) (Demand No. 42), pertaining to the Department of Health and Family Welfare on Demands for Grants (2016-17) (Demand No. 43), pertaining to the Department of Health Research.

## REGARDING DEMAND FOR DISCUSSION ON NON-REGISTRATION OF OVER 40 LAKH NAMES IN THE NATIONAL REGISTER OF CITIZENS IN ASSAM

MR. CHAIRMAN: Hon. Members, some of the Members have given notices under Rule 267 on different issues but I have not admitted them. Yesterday, an important issue was sought to be raised about the non-registration of over 40 lakh names in the National Register of Citizens in Assam. Accordingly, I had requested the Home Minister. He was here and I wanted the issue to be mentioned so that he can respond because I also feel that it is a sensitive and also a serious matter. It has a historical background of Assam Accord. This National Register of Citizens is a part of that Assam Accord which had been approved earlier. But, unfortunately, for whatever reasons, the House could not function yesterday. What I suggest is,